- (ग) क्या यह सच है कि शिष्टमंडल को | मिलने का ग्राश्वासन देकर भी प्रधान मंत्री उससे नहीं मिलीं ; श्रौर
- (घ) यदि हः, तो उसके वया कारण हैं ?

†[VISIT OF A DELEGATION OF INDIANS LIVING IN SAIGON

230. SHRI RAJNARAIN:
SHRI SI YAM LAL YADAV:
SHRI NIRANJAN VARMA:
SHRI BALACHANDRA
MENON:

SHRI SITARAM JAIPURIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a delegation of the Indians living in Saigon recent y visited India and met the representatives of the Government of India;
- (b) if so, what are the details of the talks held with the delegation;
- (c) whether it is a fact that the Prime Minister did not meet the delegation in spite of an assurance given to them for a meeting; and
 - (d) if so, the reasons therefor?]

बैदेशिक कार मंत्रालय में उपमंत्री (श्री गुरेन्द्र पाल सिंह) : (क) ग्राँर (ख) जी हां । दक्षिण वियतनाम हे भारतीय व्यापारियों का यह दल विदेण मंत्री में तथा विदेश मंत्रालय के ग्रिधकारियों से मिता था । उन्होंने यह सुझाव दिया कि उत्तर वियतनाम के साथ संबंधों का स्तर बढ़ाने का ग्रनर कोई प्रस्ताव हो, तो वह उतना ही दक्षिण वियतनाम पर भी लागू होना चाहिए ग्रन्यथा उनके हितों को धक्का लगेगा । उन्हें बताया गया कि कोई ग्रंतिम निर्णय लेते समय—जो सर्वाधिक देश-व्यापी हित में होना चाहिए—उनके धिचारो को ध्यान में रखा जाएगा ;

(ग) ग्रौर (घ) प्रधान मंत्री के कार्यक्रम में बहुत से श्रप्रत्यासित कार्य श्रा पड़ने के कारण वे इस प्रतिनिधि मडल से भेंट नहीं कर सकीं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Yes, Sir. The group of Indian businessmen from South Vietnam met the Foreign Minister and officials of the Ministry of External Affairs. They suggested that any proposal to upgrade the level of relations with North Vietnam should be equally applied to South Vietnam as otherwise their interests would suffer. They were informed that their views would be arrived at. During the discussions, borne in mind in arriving at any final decision, which must be in the broadest national interest.

(c) and (d) The Prime Minister could not meet the delegation due to a number of unforeseen engagements having to be fitted into her schedule.]

DEATH OF INDIAN T.V. CAMERAMAN IN CAMBODIA

231. SHRI K. CHANDRASEKHA-RAN:

SHRI S. A. KHAJA MOHI-DEEN:

SHRI SWAI SINGH SISODIA: SARDAR GURCHARAN SINGH TOHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the circumstances under which the Indian T.V. cameraman, Shri Ramnik Lekhi was killed in Cambodia recently; and
- (b) the reaction of the Government of India in this regard.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) According to available information he was part of the CBS team covering the fighting near Phnom Penh on May 31, 1970. This

team disappeared on that day some 50 kilometers from Phnom Penh. The burnt out jeep which had either struck a mine or was hit by a rocket, contained keys which were later identified as belonging to Lekhi. His body was recovered later from a grave not too far from the point where the incident occurred.

(b) Government regret the loss of this courageous young newsman, who took the risks inherent in his assignment, consciously in the discharge of his duties.

TRADE WITH NEPAL

232. SHRI K. CHANDRASEKHARAN: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether the Government of Nepal have recently asked the Government of India to regulate the trade between the two countries especially in stainless steel and synthetic fabrics and to send its representative to Nepal to settle the issues in dispute; and
- (b) if so, the reaction of the Government of India in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) and (b) No specific request on the subject, as such, has been received from the Government ofHowever, as a result of the talks held in Kathmandu in November, 1968, the HMG of Nepal had agreed to limit export of synthetic fabrics and stainless steel manufactures to India to the level of 1967-68. The question of quantum of exports has been discussed at the meetings of the Indo-Nepal Inter Governmental Committee, but no formula has so far been arrived at. During the discussions, the Indian expressed its willingness to consider the Nepalese request for import into India \mathbf{of} synthetic fabrics and stainless steel manufactures until the end of October, 1970, provided Nepal agrees to route the goods through the Indian State Trading channels,

ग्रभ्रक का निर्यात

- 233. श्री सूरज प्रसाद : क्या वैदेशिक ट्यापार मंत्री यह बनाने की कृपा करेंगे कि :
- (क) देश में किन-किन एजेंसियों द्वारा विदेशों को स्रभ्रक का निर्यात किया जाता है ;
- (ख) गत तीन वर्षों में इन एजेंसियो ने कितनी विदेशी मुद्रा म्र्जित की ;
- (ग) क्या सरकार ग्रश्नक के निर्यात का कार्य राज्य व्यापार निगम को सौंपने का विचार रखती है यदि नहीं, तो इसके क्या कारण है ?

†[EXPORT OF MICA

- 233. SHRI SURAJ PRASAD: Will the Minister of FOREIGN TRADE be pleased to state:
 - (a) the names of the agencies in the country which are engaged in the export of mica to foreign countries;
 - (b) the amount of foreign exchange earned by these agencies during the last three years; and
 - (c) whether Government propose to entrust the export of mica to the State Trading Corporation and if not, the reasons therefor?]

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (चौधरी राम सेवक) : (क) अश्रक के प्रमुख निर्यातकों के नाम दर्णाने वाली एक सूची, मंत्रग्न है। [देखिये पिरिशिष्ट LXXXIII, अनुपत्र गंट्या 23]

- (ख) विगत तीन वर्षों के दौरान ग्रभ्नव के निर्यातको की कुल संख्या कुल मावा तथा मूल्य दर्शाने वाला एक विवरण संलग्न है।
- (ग) ग्रश्नक के निर्यातको को राज्य ग्रभिकरण को सौंपने का इस समय कोई विचार नहीं है क्योंकि ग्रश्नक उद्योग की मुख्य समस्य ग्रश्नक उत्पादको की संग्चना ग्रौर निर्माण का संगठन करके कच्चे माल के स्थान पर, जिसका

^{†[]} English translation.